

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398 of CA & 956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Cibi Vishnu
T.v.P. Saivihan
Sandeep

Counsel for
Petitioner

T.v.P. Saivihan

2. C. PRASANNAKANTH

Counsel for Rsp 1, 2 & 3

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed rejoinder and served a copy of the same to the other side. He also stated that he is filing an application for impleading necessary parties. He is directed to serve a copy of the same to the other side for reply. Time extended at request of counsel for respondents to file counter. Put up on **20.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)